

GOVERNMENT OF INDIA
 MINISTRY OF FISHERIES, ANIMAL HUSBANDRY & DAIRYING
 DEPARTMENT OF FISHERIES
 LOK SABHA
 UNSTARRED QUESTION No. 119
 TO BE ANSWERED ON 2ND FEBRUARY, 2021

‘Marine Poaching’

119: SHRI D. K. SURESH

Will the Minister of FISHERIES, ANIMAL HUSBANDRY & DAIRYING be pleased to state :

- (a) whether the Government is aware that there is an increase in the number of cases of poaching of marine in the country;
- (b) if so give details of the cases of poaching of marine reported during the last three years, Year-wise and State-wise;
- (c) whether the Government has made any stringent provisions to check the said incidences in the country, if so, the details thereof; and
- (d) whether the Government has an estimate of the loss incurred due to marine poaching in the country during the last three years; if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY & DAIRYING:

(SHRI PRATAP CHANDRA SARANGI)

- (a) & (b) As per the information received from the Indian Coast Guard (ICG), there is no trend in increase of poaching by foreign fishing vessels in Indian waters observed. Indian Coast Guard is maintaining surveillance in Exclusive Economic Zone of India for enforcing provisions of the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981. Details of cases of poachers apprehended during the last three years as furnished by the Indian Coast Guard is given below:

Country	2018		2019		2020	
	Boat	Crew	Boat	Crew	Boat	Crew
Sri Lanka	02	10	16	57	04	20
Pakistan	02	16	01	06	01	05
Myanmar	01	07	06	56	03	26
Indonesia	Nil	Nil	03	25	01	28
Total	05	33	26	144	09	79

- (c) Under the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981 and Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Rules, 1982, there are the penal provisions for addressing the issue of unauthorized or illegal fishing in Exclusive Economic Zone of India.
- (d) No such estimate has been made.
